

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 42**

**CP 228/MB/2022**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **SUMAN K JHUNJHUNWALA V/s HIND RUBBER  
INDUSTRIES PRIVATE LIMITED**

Section 242(4), Sec. 241(1) of the Companies Act, 2013

---

**ORDER**

Adv. Manoj Mishra for the Applicant present.

Ld. Counsel for the Petitioner seeks time to file Rejoinder to the Reply filed by the Respondent. None present for the Respondent. Reply of the Respondent is still under scrutiny. List this matter on Board on **17.05.2024**.

-sd-

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**